

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 181/00078/2019

in

Original Application No. 181/00095/2019

Friday, this the 23rd day of October, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

Mohammed Hashim, A.C. S/o Ahammed, T. aged 30 years, working as Chargeman (Electrical), Electrical Sub Division, Union Territory of Lakshadweep, Kadmat and residing at Ayshechetta, Union Territory of Lakshadweep, Kadamat-682 556 Petitioner

(By Advocate : Mr.N.Unnikrishnan)

V e r s u s

1. Shri R. Mihir Vardhan, IAS, age and fathers name is not known to the petitioner, working as the Administrator, Union Territory of Lakshadweep, Kavaratti-682 555.

2. Shri C.N. Shajahan, age and fathers name is not known to the petitioner, working as the Executive Engineer, Electrical Division Office, Union Territory of Lakshadweep, Kavaratti-682 555.

3. Shri Vijendra Singh Rawat, 1AS, age and fathers name is not known to the petitioner, working as the Secretary (Power), Union Territory of Lakshadweep, Kavaratti-682 555.

... Respondents

(By Advocate : Mr.S.Manu)

This application having been heard on 23.10.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the respondents submits that the respondents have already complied with the order of this Tribunal and passed a speaking order. Hence the **CP(C)** is **closed**. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure P1 - A true copy of Order dated 5.4.2019 in O.A No.181/095/2019

Annexure P2 - A true copy of letter dated 10.4.2019

Annexure P3 - A true copy of Letter F.No.36/1/2012-Estt/Ele dated 17.6.2019

Annexure P4 - A true copy of the Reminder Letter dated 25.7.2019

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